Name of the coporate debtorGoli Vada Pav Pvt LtdDate of commencement of CIRP : STh Sept, 2023: List of Committee of Creditors as on12th November, 2024											
				List of Operational	Creditors (Government d	ues)					
SI.	Details of Claimant	tails of Claimant Details of claim received Details of claim admitted									
Sr.no	Department	Government	Date of Receipt	Amount of claim	Amount Admitted	Amount covered by lien or attachem ent pending disposal	Whether lien / attachme nt removed ? (Yes /No)	% Share in total amount of claims admitted	Amount of contingen t claim	Amount of any mutual dues, that may be set off	Amount of claim not Admitted
brino	Asst Commissioner of State	overninent	bute of neccipe		Anount Aunited						
	Tax - Kancheepuram										
	Division										
	Asst Commissioner of State	Tamil Nadu	22.9.23	4,10,194.00	3,35,029.00)		0.00416			75,165.00
	Tax , Kalyan										
		Mahrashtra	22.9.23	23,048,859.00	1,10,03,472.00						12,045,387.00
	Commercial Taxes	Karnataka	22.9.23	2,66,408.00				0.0020			1,05,921.00
	Commissioner of Commercial taxes, West Bengal(Provisional Basis)										
	4	West Bengal	22.9.23	6,55,729.00	-						6,55,729.00
	5 State Tax Officer, Ahemdabad	Gujarat	22.9.23	25,427.00	8,823.00			0.0001			16,604.00
	Commercial Taxes Bengaluru- 16-	Karnataka	22.9.23	17,66,760.00	-			-			17,66,760.00
	GST Divison V (commissioner of CGST and Central Excise Navi Mumbai Commissioner)										
	7	Navi Mumbai	29.05.24	2,30,24,011.00							2,30,24,011.00
			Total	4,91,97,388.00	1,15,07,811.00			0			4,86,46,49

Note 1 :- The Claim amount kept under verification didi not elicit any response from the claimant. Hence not admitted.